IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, CAMP AT AURANGABAD.

Original Application No.314/2001.

Wednesday, this the 5th day of December, 2001,

Hon'ble Shri S.R.Adige, Vice-Chairman(A), Hon'ble Shri S.L.Jain, Member (A).

Shaikh R.S.Dadamiyah,
At P.O. Ellera,
Dist. - Aurangabad. ... Applicant.
(By Advocate Shri S.P.Kulkarni)

V.

- 1. Union of India through
 Senior Superintendent of Post Offices,
 Aurangabad Postal Division,
 Aurangabad Head Post Office, Campus,
 Aurangabad.
- Postmaster General, Aurangabad Region, Aurangabad.
- 3. S.K.Muniroddin,
 Casual Driver,
 Office of the Postmaster General,
 Aurangabad Region,
 Aurangabad.
 (By Advocate Ms.H.P.Shah)

ORDER (ORAL)

By S.R.Adige, Vice-Chairman (A).

Heard both sides.

- 2. Both sides agree that this OA may be disposed of with a direction to the respondents that when regular vacancies to the post of Drivers arises in Respondent Department, the same should be filled in accordance with Rules and Instructions on the subject, at which point of time the claims of the applicant should also be considered along with those of other candidates.
- The OA is disposed of accordingly. No costs.

(S.L.JAIN) MEMBER (J)

mfdig-(S.R.ADIGE) VICE-CHAIRMAN (A)